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29/01/19

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

The following Committee is hereby constituted, with immediate effect:-

	Name of Judicial Officer/Officers	Designation
Witness Protection Committee	District & Sessions Judge, North-East District	Chairperson
	Deputy Commissioner Of Police, North-East District	Member
	The Chief Public Prosecutor, Prosecution Branch, North-East District, Karkardooma Courts, Delhi.	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(DEEPAK JAGOTRA)


District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 634-47 /Judl./Comm./N-E/KKD/Delhi/2019

Dated : 29/01/2019

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The Admn. Officers (Judl.), Administration, Account Branch, Care Taking Branch, and General Branch, North-East District, Karkardooma Courts, Delhi.
5. The Administrative Officer (Judl.), General Branch, North-East District with the direction to pursue the matter with the said Committee.
6. The Website Committee, Tis Hazari Courts (through LAYERS), Karkardooma Courts, Delhi
7. PRO/APRO, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. R & I Branch, North-East District, Karkardooma Courts, Delhi to upload the same on LAYERS.
9. PS/Reader to the undersigned.


**District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.**